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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON ~~16.12.2017~~ 16.1.18

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)No. 62/BB/2017	-	For hearing	230/ 232	LSI India Research & Development Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. *Raghuram
Cadambi*
9900039859

Petitioner

[Signature]

ORDER

No representation for Petitioner. Await report of ROC & RD. Smt. Prema Hatti,
Standing Counsel for ROC & RD is absent. List it on 22.02.2018.

[Signature]
Member (T)

[Signature]
Member (J)